

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

Date : 19-07-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.Shashank Shekhar Singh,AOR
Mr.Ankit Pandey,Adv.

Mr. Samir Ali Khan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant has failed to file the spare copies for issuance of NLPA to the respondents within the period prescribed under the rules. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

RAJESH KUMAR GOEL
Registrar

SB